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Declaration of Assets and Liabilities

Year 2025-2026

(D)

I, SANTOSH KUMAR JHA, son/daughter/wife of BABITA DEVI
aged 44 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANT
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	80,000/-	30,000/-	AKASH KUMAR	BIKASH KUMAR	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI B.U.M 45,000/-	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	"	"	"	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 2,000/y	LIC 6000/y	"	"	
(v)	Motor Vehicles (details of make, etc.)	YAMHA SI BR01DC6840 BR01FS-8476	NIL	"	"	
(vi)	Jewellery (give details of weight and value)	GOLD-200g	G-200g S-300g	"	"	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	"	"	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	"	"	"	"	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	
(v)	Others (such as interest in property)	"	"	"	"	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI - 10,00000/-	30,0000
	(ii) Loans from financial institutions	'NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZDPJ 1794 N	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place:

Date: